

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 23154/2018

JAI PRAKASH SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 15-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishal Prasad, AOR
Ms. Ritika Sethi, Adv.
Mr. Utkarsh Dixit, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua respondent No.3 but no one has entered appearance on his behalf.

Await the return of the service of notice already issued to the respondent Nos. 1 and 2.

List again on 16.9.2019.

RAJESH KUMAR GOEL
Registrar

MG